GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:2604 ANSWERED ON:09.12.2014 EMERGENCY FEEDING PROGRAMME Kateel Shri Nalin Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the details of the Emergency Feeding Programme along with the funds allocated, released and utilised during each of the last three years and the current year;

(b) whether the Government has made any review/assessment of the scheme and if so, the details and the outcome thereof indicating the targets fixed and achieved thereunder; and

(c) whether the said scheme is applicable across the country and if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a): The Planning Commission is administering the Special Plan for KBK districts of Odisha and Emergency Feeding Programme was one of the schemes till 2013-14 under the Special Plan.

Emergency Feeding Programme (EFP), a food-based intervention targeted towards old, infirm and destitute persons was introduced in 1995-96 covering initially 5 KBK Districts of Odisha with 45,141 beneficiaries which was later extended to eight KBK Districts namely Bolangir, Kalahandi, Koraput, Malkangiri, Nawarangpur, Naupada, Rayagada and Sonepur of Odisha covering around 2 lakh beneficiaries.

The details of funds allocated, released and utilized under Emergency Feeding Programme during the last three years and the current year for the eight KBK Districts of Odisha are as under:

(Rs. in crore) Year Allocation Released and utilized

2011-12 40.15 40.15 2012-13 40.15 40.15 2013-14 40.15 40.15 2014-15 - -

The Empowered Committee headed by Secretary, Planning Commission has decided that from 2014-15 the scheme will be taken up by the State Government from their own resources. Accordingly, the Planning Commission has not approved any allocation under Emergency Feeding Programme for the year 2014-15 onwards.

(b): The Government has made review/assessment of the scheme during the year 2014-15. While assessing the programme, it was observed that there is now better paddy production due to improved irrigation projects in the region. The State is also being provided additional APL/BPL allocation. Therefore, it was felt that EFP may no longer be required in affected districts.

(c): The scheme is applicable only in the State of Odisha.